

(c) The number of persons who were arrested/convicted in cases registered during the period in question is as follows:—

Year	Number of persons arrested	Number of persons convicted
1997	7642	277
1998	6558	73
1999 (Upto 28.2.99)	870	1

(d) and (e) The information is being collected and will be laid on the Table of the House.

(f) and (g) Yes, Sir. the objective is to provide stringent penalties for traffic related offences.

(h) The steps taken by Delhi Police to improve traffic management include segregation of fast moving traffic

from slow moving traffic, rigid enforcement of traffic laws; and educating the motor vehicle drivers about road safety measures.

Renaming of Railway Station

3167. SHRI BASWARAJ PATIL SEDAM:
SHRI ANNASAHEB M.K. PATIL:
SHRI T. GOVINDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government have received any proposal for renaming of Railway Stations from the different States;

(b) if so, the details thereof, State-wise; and

(c) the decision taken thereon?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) to (c) A statement containing the requisite information is enclosed.

Statement

Sl.No.	Name of State	Proposal	Present position/remarks
1	2	3	4
1.	Assam	To change the name of Tinsukia Goods Railway Station to Saubananda Singha Railway Station	Clarification sought from the State Govt. is awaited.
2.	Karnataka	To change the name of Seram Railway Station to Sedam Railway Station	Clarification from the Ministry of Science & Technology is awaited.
3.	Maharashtra	To change the name of Talavade Station to Adavali	The Ministry of Railways has sought ex-pbct facto approval. Clarification sought from the Ministry of Railways is awaited.
4.	Rajasthan	To change the name of Dakaniya Talab Railway Station to Bhama Shah Mandi Railway Station	Clarification sought from the State Govt. is awaited.

1	2	3	4
5.	Uttar Pradesh	To change the name of Basdih Road Railway Station to Balkhandi Dham	Clarification sought from the State Govt. is awaited.
6.	Uttar Pradesh	To change the name of Farha Railway Station to Deen Dayal Dham Railway Station	Clarification sought from the State Govt. is awaited.
7.	Uttar Pradesh	To change the name of Naugarh Railway Station to Siddharth Nagar Railway Station	Comments of concerned Ministries/Departments are awaited.

[*Translation*]

Commissions and district Fora, State-wise, is enclosed in the Statement-I and II respectively.

Cases under Consumer Courts

3168. SHRI PRADEEP KUMAR YADAV:
SHRI MOHAMMAD ALI ASHRAF FATMI:
SHRI TATHAGAT SATPATHY:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the number of cases filed by consumer courts/forums during 1998-99 till date, State-wise;

(b) whether a large number of cases are still pending for settlement in every court;

(c) if so, the details thereof, State-wise; and

(d) the steps taken to expedite the settlement of these cases?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV): (a) to (c) The total number of cases filed, disposed of and pending since inception in the State

(d) Some of the steps taken by the Central Government for speedy disposal of pending cases by consumer courts are as follows:

(i) To strengthen the infrastructure of the Consumer Courts, Central Government has provided one-time-grant of Rupees fifty eight crores (approximate) to the states/UTs during 1995-98.

(ii) Central/State Governments and the National Commission are regularly monitoring the working of the consumer courts.

(iii) State/UT Governments have been requested to fill up the vacancies of Members/Presidents of various Consumer Courts on priority basis.

(iv) Central Government has written to State/UT Governments for ensuring the normal functioning and monitoring of these Courts on regular basis.